

Sixteenth Loksabha

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Title: Introduction of Airports Economic Regulatory Authority of India (Amendment) Bill, 2018.

HON. SPEAKER: Now, Shri Jayant Sinha on behalf of Shri Suresh Prabhu.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA):

On behalf of Shri Suresh Prabhu, I rise to move for leave to introduce a Bill to amend the Airports Economic Regulatory Authority of India Act, 2008.

HON. SPEAKER: The question is:

“That leave be granted to move for leave to introduce a Bill to amend the Airports Economic Regulatory Authority of India Act, 2008.”

*The motion was adopted.*

SHRI JAYANT SINHA: Madam, I introduce the Bill.